

Public Sector Undertakings (CPSEs) through various methods including Offer for Sale (OFS), Initial Public Offer (IPO) and by Strategic Disinvestment of CPSEs which have been identified by the NITI Aayog as non-strategic in nature irrespective of being in profit or loss.

#### **Rescue package for distressed power plants**

869. SHRI D. RAJA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government has evolved a rescue package for distressed power plants of Tata, Adani and Essar groups; and

(b) if so, the details thereof and what is the financial status of these plants at present?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL):

(a) and (b) Government of India has not evolved any rescue package for distressed power plant of Tatas, Adani and Essar groups and no information on the financial status of these plants has been collected.

#### **Auctioning of mining leases**

870. SHRI T. RATHINAVEL:

SHRI N. GOKULAKRISHNAN:

Will the Minister of MINES be pleased to state:

(a) whether Government has auctioned about 21 mining leases and these minerals blocks have a cumulative resource value around ₹94,000 crore;

(b) whether Government has already facilitated the auction process extending support from IBM and GSI and various PSUs such as MSTC, MECON, MECL and SBICAP; and

(c) whether Jharkhand, Chhattisgarh and Odisha are among the States preparing for auction of mineral blocks like iron-ore, limestone and bauxite in the next financial year and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL):

(a) Till 31.03.2017, a total of 21 mineral blocks have been auctioned. The estimated total value of resources in these mines is ₹ 93,190 crores. Subsequently, 8 more mineral

blocks have been auctioned. As on date, 29 mineral blocks with an estimated total value of resources of ₹ 1,56,746 crores have been successfully auctioned in States of Andhra Pradesh, Chhattisgarh, Gujarat, Jharkhand, Karnataka, Madhya Pradesh, Maharashtra, Odisha and Rajasthan.

(b) Yes Sir.

(c) Yes Sir. The list of mineral blocks proposed for e-auction in the States of Jharkhand, Chhattisgarh and Odisha as per the information provided by the respective State Governments is given in the following table:—

Sl. No.	State	Name of the mineral(s) to be auctioned	No. of blocks proposed for auction
1	Jharkhand	Gold, Limestone, Graphite, Emerald, Iron, Bauxite	9 Blocks
2	Chhattisgarh	Bauxite, Limestone	11 Blocks
3	Odisha	Iron Ore, Graphite, Limestone	7 Blocks

#### **Auctioning of mineral blocks**

871. SHRI N. GOKULAKRISHNAN: Will the Minister of MINES be pleased to state:

(a) whether it is a fact that Government would auction around 300 mineral blocks in the country during 2017-18 and if so, the details thereof;

(b) whether it is also a fact that some of the States have very large number of mining leases; and

(c) whether it is also a fact that Karnataka alone has about 100 odd leases which would be put for auction and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL):  
 (a) to (c) As per the Mines and Minerals (Development and Regulation) (MMDR) Amendment Act, 2015 and the Rules framed thereunder, the State Governments are empowered to carry out auction of mineral blocks in accordance with the statutory procedure. As per the information received from various State Governments, the mineral blocks proposed for e-auction in the near future are given in the Statement. (*See below*)